

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 967 OF 2018 IN
DFR NO. 1328 OF 2018

Dated: 26th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Manchukonda Agrotech Pvt. Ltd. Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. Respondent(s)
Counsel for the Appellant(s) : Ms. Purna Singh

ORDER

(IA NO. 967 OF 2018)
(Application for condonation of delay in filing appeal)

Issue notice to the Respondents, returnable on 7-9-2018. Dasti, in addition is permitted.

List the matter on **7-9-2018** as agreed by the learned counsel appearing for the Appellant.

(S. D. Dubey)
Technical Member
tpd/js

(Justice N. K. Patil)
Judicial Member